

NOTICE

IN PARTIAL MODIFICATION to the Notice dated 30th July 2021 (Partially modified from 17th August 2021 to 25-08-2021) for Physical Hearing at the **Nagpur Bench**, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the **Hon'ble The Chief Justice** has been pleased to make the following modifications with effect from **Thursday, 26th August 2021** :

On 26, 27, 30, 31 August 2021, 1 to 3 September 2021

Sr. No.	Sitting	Assignment	Email
1	The Hon'ble Shri Justice V. M. DESHPANDE AND The Hon'ble Shri Justice AMIT B. BORKAR	For admission, hearing and order matters therein: (A) All Criminal Appeals. (B) All Criminal Writ Petitions. (C) All Criminal work of the Division Bench not assigned to any other Court.	dbcourt3ngp@gmail.com
2	The Hon'ble Shri Justice MANISH PITALE	For admission, hearing and order matters therein :- (A) All Criminal Writ Petitions. (B) All Criminal Applications u/S. 482 of Cr.PC. (C) All Criminal matters of Single Bench not assigned to any other Court.	sbcourt3ngp@gmail.com
3	The Hon'ble Shri. Justice S. M. MODAK	For admission, hearing and order matters therein : (A) All Second Appeals and misc. applications therein. (B) All Appeals against Orders. (C) All Civil work of single bench not assigned to any other Court.	sbcourt4ngp@gmail.com
4	The Hon'ble Shri Justice A. G. GHAROTE	For admission, hearing and order matters therein: (A) All Civil Writ Petitions of even years. (B) All First Appeals upto the year 2008.	sbcourt6ngp@gmail.com

5	The Hon'ble Shri. Justice N. B. SURYAWANSHI	For admission, hearing and order matters therein : (A) All Civil Writ Petitions of odd years. (B) All Civil Revision Applications.	sbcourt7ngp@gmail.com
6	The Hon'ble Mrs. Justice PUSHPA V. GANEDIWALA	For admission, hearing and order matters therein : (A) All First Appeals of the year 2009 onward. (B) All Misc. Civil Applications. (except assigned to other Court)	sbcourt8ngp@gmail.com

NOTE

(A) The urgent mentioning and placing of matters pertaining to the Court presided over by the **Hon'ble Shri. Justice A. G. Gharote** is allowed before the Court presided over by the **Hon'ble Shri. Justice N. B. Suryawanshi** and vice versa.

(B) The assignment of other Benches will continue as it is, as per the Notice of assignment for taking the matters physically, dated 29th June 2021 and subsequent modifications thereto.

By Order,

Date : 23rd August 2021
High Court, Appellate Side]
Bombay.]

Sd/-
(V. R. Kachare)
Registrar (Judl-I),